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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 415/2023

ARYAN MAHAVIDYALAYA & ANR.

.....Petitioners

Through: Mr. Amitesh Kumar, Ms. Priti Kumari & Ms. Mrinal Kishor, Advocates.

versus

NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.

.....Respondents

Through:

Mr. Akhilesh Kumar Srivastava, Standing Counsel with Mr. Manoj Kumar, Advocate for NCTE.

## CORAM: HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

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<u>ORDER</u> 11.07.2024

1. At joint request of the parties, list this matter on 22.10.2024.

2. The order be uploaded on the website forthwith.

## SWARANA KANTA SHARMA, J

JULY 11, 2024/at

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 09/05/2025 at 09:40:26